## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/148/2016

NAME OF THE PETITIONER(S)

: Subash Vasudevan

NAME OF THE RESPONDENT(S)

: M/s Vijaya Luxury Housing Project Private Ltd. & 7

others

**UNDER SECTION** 

: 397/398 & 403

S.No. NAME (IN CAPITAL)

**SIGNATURE** 

Soi Vanhin

1. SRZ VARSHEND

## ORDER

Petitioner alongwith his counsel absent. Counsel for R3 & R4 present. Counsel for R1 & R2 absent. On the last two hearings on 9.1.2017 and 16.1.2017, the petitioner alongwith his counsel was absent. Even today also no representation on behalf of the petitioner. It appears that the petitioner is not evincing any interest in pursuing the matter. In the circumstances, the petition is dismissed in default.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)